F.No. A-22013/3/2011/HRD-I/ Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade Udyog Bhawan, New Delhi

Dated: 30th September, 2011

Office Order No. 96/2011

In continuation to this Directorate's Office Order No.86/2011 dated 5th September, 2011 regarding transfer/posting of Smt. A. Vaijayanthimala, FTDO and Shri Chandrakant M. Ram, FTDO, it is hereby conveyed the order of the Competent Authority to transfer one post of FTDO from Regional Authority, Madurai to Regional Authority, Coimbatore and one post of FTDO from Office of Zonal Joint DGFT, Mumbai to Regional Authority, Pune in order to accommodate these officers at their respective place of posting.

2. This issues with approval of the Competent Authority.

(R.S. Bisht)
Deputy Director General of Foreign Trade
Phone No.011-23061562 Ext. 342
e-mail: rs.bisht@nic.in

Copy to:-

- 1. The officers concerned.
- 2. Office of Zonal Jt. DGFT, Chennai/Mumbai/RA, Madurai/Coimbatore/Pune.
- 3. The Pay & Accounts Officer, RPAO, Chennai/Mumbai.
- 4. EDI with the request to put this order on DGFT website.
- 5. Hindi Section for Hindi version.
- 6. Office Order file/Guard file/Personal files of officers concerned.